

RAJASTHAN HIGH COURT, JODHPUR**ORDER**

No. CONF/HCJ/COMMITTEES/2015/16

Date : 20.07.2015

In pursuance of the decision taken in the Conference of Chief Ministers of the States and Chief Justices of the High Courts held on 5th April 2015, Hon'ble the Chief Justice has been pleased to constitute a committee comprising of :-

Hon'ble Mr. Justice Ajit Singh
 Hon'ble Mr. Justice Ajay Rastogi
 Hon'ble Miss Justice Bela M. Trivedi

for preparing action plan and to oversee the utilisation of funds of XIV Finance Commission allocated for Rajasthan.

BY ORDER


 REGISTRAR GENERAL

No. RHC(F&D)/Jodhpur/2015/333

Date : 20.07.2015

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Ajit Singh
3. P.S. to Hon'ble Mr. Justice Ajay Rastogi
4. P.S. to Hon'ble Miss Justice Bela M. Trivedi


 REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action:-

1. Registrar (Admn.)/(Vigilance)/ (Class.)/(Rules)/(Writs)/(Exam.)/O.S.D.(F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/Bench, Jaipur.
2. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Raj. High Court.
3. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
5. All Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. A.O.J., Building Cell, Rajasthan High Court, Jodhpur.
8. A.A.O., Budget, Rajasthan High Court, Jodhpur.
9. All concerned.


 REGISTRAR GENERAL

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 21 July 2015